

Local persons involved in Mumbai attack

2618. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that in the 26/11 terrorists attack on Mumbai, local persons belonging to certain outfits were suspected to be involved; and

(b) if so, whether Government has tried to trace them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) As per available information, two Indian citizens were arrested, charge sheeted and tried in the court of law for their involvement in the 26/11 terrorist attack in Mumbai and were acquitted by the Court of Sessions at Mumbai. The State of Maharashtra is filing an appeal before the Hon'ble High Court at Mumbai against their acquittal.

Detention of Pakistan bound ship at Diamond Harbour

†2619. SHRI SATYAVRAT CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the West Bengal police had detained a Pakistan bound ship at Diamond Harbour in June, 2010 which was laden with heavy arms and ammunition;

(b) if so, the items which were being shipped along with their source of origin and the identity of the person owning them; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) One Merchant Vessel 'Aegean Glory' (Grenadian Flag) bound for Karachi, was detained on 25th June, 2010 at Diamond Harbour anchorage, Kolkata for investigation of suspicious cargo by the Customs authorities. However, on investigation, the ship was found to be on United Nations Military (UNMIL) charter for discharging military cargo and ammunitions for the armies of Bangladesh, Nepal and Pakistan.

Khalistanis trying to revive militancy

2620. SHRI SABIR ALI: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.